

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 29th April, 2016

NO.LJ (B) 19/2014/92, - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Non -M.C.S officers as Executive Magistrates and, further under sub-section (2) thereof, as Sector Magistrate/ Additional District Magistrates in connection with conduct of Bye- Election to 2 - Tura (ST) Parliamentary Constituency, 2016 for a period upto the end of Election process, 2016

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Sidhartha S.Koch, CDPO, Selsella.	Within West Garo Hills District	Deputy Commissioner, West Garo Hills District, Tura
2.	Shri Prabin Ch. Rabha, ASCO, Soil & Water Conservation, (Territorial) Tura	-do-	-do-
3.	Lunathone Ch. Marak, Horticulture Dev. Officer, Dadenggre C & RD Block	-do-	-do-
4.	Shri Lemestone Ch. Marak, Sub-Divisional Agriculture Officer, Dadenggre	-do-	-do-
5.	Shri Arbilance N.Sangma, SDO (Electrical), PHE, Tura.	-do-	-do-
6.	Shri Tenang Ch. Marak, Asstt. Engineer, O/o E.E.PWD(R), NH cum Central Division, Tura	-do-	-do-
7.	Shri Budin Neog, Project Engineer, MGCC, Tura	-do-	-do-
8.	Shri Mancheng Marak, Agriculture Dev. Officer, Gambegre C & RD Block.	-do-	-do-
9.	Shri Julien Hardy R.Marak, Horticulture Dev. Officer, Rongram	-do-	-do-
10.	Shri Corbeth Home D.Sangma, Asstt. Soil & Water Conservation Officer, Tura	-do-	-do-
11.	Shri John F.D.Shira, Asstt. Executive Engineer, PWD(R) NH Division, Tura	-do-	-do-
12.	Shri Sujit P.Marak, SDO PHE, Tura	-do-	-do-
13.	Shri Sengwat T.Sangma, E.E AH & Vety, Tura	-do-	-do-
14.	Shri Wealin N.Sangma, Asstt Executive Engineer, PWD (Building) Tura	-do-	-do-
15.	Smti Olivia G.Momin, Deputy Labour Commissioner, Tura	-do-	-do-
16.	Shri Cherak Flint R.Marak, Functional Manager, DCIC, Tura	-do-	-do-
17.	Smti S.A.Sangma, CDPO, Tura	-do-	-do-
18.	Smti Tamalou Ch. Momin, Asstt. Executive Engineer, PWD (R) NH Division, Tura	-do-	-do-
19.	Smti Ashdica A.Sangma, Asstt. Executive Engineer, PWD (Rd), Tura North Division, Tura	-do-	-do-
20.	Shri Leberitha D.Shira CDPO, ICDS, Barenggapara	-do-	-do-
21.	Shri Niawkor Garod, Inspector of Housing, O/o District Housing Officer, Tura	-do-	-do-
22.	Smti Aldrina B.Marak, HDO, O/o District Horticulture Officer, Tura	-do-	-do-
23.	Shri Salgira A.Sangma, Asstt Engineer, Rongram C & RD Block, Rongram	-do-	-do-
24.	Smti W.E.M Marak, CDPO, Gambegre	-do-	-do-
25.	Smti Namchi Frieda R.Marak, Functional Manager, DCIC, Tura	-do-	-do-

26.	Smti Tengchi N.Sangma, Asstt. Employment Officer, Tura	-do-	-do-
27.	Smti Paulette A.Sangma, HOD (Mushroom Cultivation) O/o DHO,Tura	-do-	-do-
28.	Shri B.Wahlang, Superintendent of Taxes, Tura Circle - I	-do-	-do-
29.	Shri Tingring R.Marak, Inspector of Taxation, Tikrikilla Check Gate	-do-	-do-
30.	Smti O.K.Marak, E.E PWD (R), Tura North Division, Tura	-do-	-do-
31.	Shri Taddeus L.R.Marak, E.E Water Resources, West Garo Hills Division, Tura	-do-	-do-
32.	Smti Hemaritha Ch. Sangma, CDPO,Rongram	-do-	-do-
33.	Smti Chonse M.Sangma, SDO, Health & Engineering Wing, Medical Deptt. Tura	-do-	-do-
34.	Smti Mayline T.Sangma, Scientific Officer, District & Local Research Station & Laboratories, Sangsanggre	-do-	-do-
35.	Smti Biondie D.Shira, Industrial Promotion Officer, DHC, Tura	-do-	-do-
36.	Shri Moalong K.Marak, Fishery Officer, Tura	-do-	-do-
37.	Shri Maltheus D.Sangma, Asstt Director of Horticulture (Marketing) Hawakhana, Tura	-do-	-do-
38.	Dr. Heliko K.Marak, Asstt Director, AH & Vety, Tura	-do-	-do-
39.	Shri Raju P.Marak, SDO, PHE, Dalu	-do-	-do-
40.	Shri Chonseng N.Sangma, E.E (PWD), Barenggapara	-do-	-do-
41.	Shri Rupankar R.Marak, DFO, Social Forestry, Tura	-do-	-do-
42.	Shri Hilberth Marak, Horticulture Dev. Officer, Dalu C & RD Block.	-do-	-do-
43.	Shri Sunirmal Hajong, AEE, PWD (Rd), Phulbari No. III	-do-	-do-
44.	Shri Silnang A.Sangma, AE. Tikrikilla C & RD Block	-do-	-do-
45.	Shri Bester Ch. Marak, AEE, PWD (Rd) NEC No. II, Tikrikilla	-do-	-do-
46.	Shri Carlos D.Sangma, Horticulture Development Officer, Tikrikilla C & RD Block	-do-	-do-
47.	Shri Teseng M.Sangma, Agriculture Dev. Officer, Tikrikilla C & RD Block	-do-	-do-
48.	Shri Appolo R.Sangma, Asstt. Executive Engineer, PWD (E & D) Phulbari	-do-	-do-
49.	Shri Pancha Baida, CDPO, ICDS, Tikrikilla	-do-	-do-
50.	Shri J.Finnian G.Momin, Asstt. Executive Engineer, PWD (Rd) North Division No. II Phulbari	-do-	-do-
51.	Shri Sengjrang G.Momin, SDO PHE,Phulbari	-do-	-do-
52.	Shri Dylan Minty D.Sangma, Asstt. Engineer, PWD (R), NEC Division, Tura	-do-	-do-
53.	Shri Rangku N.Sangma, Chief Forest Officer, GHADC, Tura	-do-	-do-
54.	Dr. Tangkam N.Sangma, AH & Vety Officer, Dadenggre	-do-	-do-
55.	Dr. Silnang R.K.Marak, AH & Vety Officer, Rajabala	-do-	-do-
56.	Dr. Pranab Rabha, AH & Vety Officer, Belguri	-do-	-do-
57.	Shri JarnashC.Marak, Tourist Officer, GHADC, Tura	-do-	-do-

58.	Shri Cassius Clay K.Sangma, AEE, PWD Barenggapara Sub-Division, Barengapara	-do-	-do-
59.	Shri Freddy W.Momin, IPO, DCIC, Tura	-do-	-do-
60.	Shri Sengkam W.Momin, Agri. Dv. Officer, O/o The Sub-Divisional Agri. Officer, Dedenggre.	-do-	-do-



(E.M.Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B).19/2014/92- A,

Dated Shillong, the 29th April, 2016

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Secretary to the Govt. of Meghalaya, Election Department and Deputy Chief Electoral Officer, Meghalaya, Shillong with reference to letter No. EL. 109/2015/20, dt. 29.04.2016 for information.
3. The Deputy Commissioner, West Garo Hills District, Tura This has a reference to your letter No. WGE (BYE). 1/2016/98, dt 28.04.2016, with a request to circulate to all the officers concerned.
4. Personnel A.R (A) Department for information
5. Election Department.
- ✓ 6. The DEO (Data Entry Operator) LR Office, Room No. 222, Main Sect Building, to upload the Notification in the Law Department website.
7. Guard File.
8. Office Copy

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.